

FORM B PUBLIC ANNOUNCEMENT (Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, as amended) FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. VERSATILE PHARMA PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	M/s. Versatile Pharma Private Limited
2.	Date of incorporation	19.06.1997
3.	Authority under which incorporated / registered	Registrar of Companies, Hyderabad,
4.	Corporate Identity Number (CIN)	U24239TG1997PTC027380
5.	Registered office and principal office (if any)	Plot No. 92, Phase-II, IDA Cherlapally, Hyderabad, Telangana – 500051
6.	Date of closure of Corporate Insolvency Resolution Process	17.07.2026
7.	Liquidation commencement date	17.07.2026
8.	Name, registration number and address of the Liquidator	Ms. Azra Banu, IBBI Regn. No. IBBI/PA-001/IP-P00955/2017-2018/11576
9.	Address and e-mail of the Liquidator as registered with IBBI	12-13-377, Street No.2, Flat No.302, Gayatri Garden Apartments, Tamaka, Secunderabad – 500017 E-mail: caazra27@gmail.com
10.	Address and e-mail for correspondence with the Liquidator	F-26, Raghava Ratna Towers, Chirag Ali Lane, Abids, Hyderabad – 500001 E-mail: liq.versatile@gmail.com
NOTICE Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench-I has ordered the commencement of liquidation of M/s. Versatile Pharma Private Limited vide its order dated 17.07.2026.		
Date: 20.07.2026 Place: Hyderabad		Sd/- Azra Banu Liquidator IBBI Regn. No. IBBI/PA-001/IP-P00955/2017-2018/11576